

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †6050
TO BE ANSWERED ON 11.04.2017**

RESERVATION FOR OBCs

†6050. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of people and the number of States in the country benefited by providing 27 per cent reservation on the basis of the Report of B.P. Mandal Commission for the development of backward classes in the country;
- (b) the number of States where this system of reservation has not been implemented;
- (c) whether the Government proposes to implement this reservation system in States which have not yet implemented it and if so, the details thereof; and
- (d) the figures of caste-wise reservation in States where this system has been implemented?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

- (a) to (c): Reservation for Socially & Educationally backward classes is provided for by the States and UTs, except in the case of States/UTs which do not have any Other Backward Classes population, viz. Arunachal Pradesh, Meghalaya, Mizoram, Nagaland and Lakshadweep.
- (d): The caste-wise reservation data of States is not compiled by the Ministry of Social Justice and Empowerment.
